

ITEM NO.1

COURT NO.1

SECTION IV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
Civil Appeal No(s).629/2022

JARNAIL SINGH & ORS.

Appellant(s)

VERSUS

LACHHMI NARAIN GUPTA & ORS.

Respondent(s)

[ONLY IA 165341/26 IN C.A. No.4562-4564/2017 IS LISTED UNDER THIS
ITEM] WITH

C.A. No. 4562-4564/2017 (XIV-A)

FOR EARLY HEARING APPLICATION ON IA 165341/2026

IA No. 165341/2026 - EARLY HEARING APPLICATION

Date : 14-07-2026 This I.A. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE JOYMALYA BAGCHI

HON'BLE MRS. JUSTICE V. MOHANA

For Appellant(s) : Mr. Rana Mukherjee, Sr. Adv.

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Mr. Hitesh Kumar Sharma, Adv.
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 Mr. Raju Sonkar, Adv.

Mr. M. Gireesh Kumar, Adv.
 Mr. Ankur S. Kulkarni, AOR
 Mr. Sanjay Singh, Adv.
 Ms. Sneha Mathew, Adv.

UPON hearing the counsel the Court made the following
 O R D E R

IA 165341/2026 In C.A. Nos.4562-4564/2017

Place this application, along with the record of these appeals, before Hon'ble the Chief Justice of India, on the administrative side, for further directions.

(SATISH KUMAR YADAV)
 ADDITIONAL REGISTRAR

(PREETHI DILEEP KUMAR)
 DEPUTY REGISTRAR

